

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.298 of 2013 and IA No. 394 of 2013**

**Dated: 10<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Company Ltd. .... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Apporva Mishra  
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. Prashant Bezboruah  
Ms. Sonali Malhotra for PNGRB

**ORDER**

At the request of the Learned Counsel for the parties, post the matter on  
**01.08.2014.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr